

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM
AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 4th March, 2016

No.HC.VII-116/2016/ ৯২৭ /A ## The High Court has been pleased to confirm the services of the following officers in Grade-I of the Assam Judicial Service, after satisfactory completion of their probation period, on the dates shown against their names:

Sl. No.	Name of Officer	Date of Confirmation
1.	Smti Chaya Rani Goswami District & Sessions Judge, Barpeta	21.08.2014
2.	Smti Hema Devi Bhuyan District & Sessions Judge, Chirang	21.08.2014
3.	Smti Manju Rekha Sarma Registrar, Armed Forces Tribunal, Regional Branch, Guwahati	04.09.2014
4.	Shri Vinod Kumar Chandak District & Sessions Judge, Jorhat	30.08.2014
5.	Smti Joosmita Sarma Principal Judge, Family Court No.II, Kamrup (M), Guwahati (since retired)	29.08.2014
6.	Smti Susmita Phukan Khound District & Sessions Judge, Dibrugarh	29.08.2014
7.	Shri Aparesh Chakravarty District & Sessions Judge, Dhubri	10.08.2014
8.	Shri Siddhartha Pratim Moitra Judge, Designated Court, Assam, Guwahati	09.01.2015
9.	Smti Mitali Thakuria Principal Judge, Family Court, Barpeta	21.12.2014
10.	Shri Mridul Kumar Kalita Registrar (Admn.), Gauhati High Court, Guwahati	13.12.2014
11.	Shri Satyajit Khound District & Sessions Judge, Golaghat	21.12.2014
12.	Shri Pratim Kumar Bora Presiding Officer, Labour Court, Guwahati	21.12.2014
13.	Shri Prasanta Buragohain District & Sessions Judge, Goalpara	21.12.2014
14.	Smti Indira Barman District & Sessions Judge, Bongaigaon	21.12.2014
15.	Smti Anubha Das Principal Judge, Family Court, Cachar, Silchar	18.12.2014

16.	Smti Bijay Lashmi Boruah Member, MACT, Nagaon	13.08.2016
17.	Shri Binod Kumar Chetri Special Judge, CBI Addl. Court No.3, Guwahati	06.04.2015
18.	Shri Sunil Kumar Poddar District & Sessions Judge, Sivasagar	01.04.2015
19.	Smti Rita Kar District & Sessions Judge, Nagaon	12.04.2015
20.	Shri Satya Nath Sarma Special Judge, CBI Addl. Court No.2, Guwahati	08.04.2015
21.	Smti Aparna Ajitsaria Registrar (Judicial), Gauhati High Court, Guwahati	15.05.2015
22.	Shri Abubakkar Siddique Member, MACT, Silchar	15.05.2015
23.	Shri Aditya Hazarika District & Sessions Judge, Dhemaji	15.05.2015
24.	Shri Dhruvad Kashyap Das District & Sessions Judge, Morigaon	15.05.2015
25.	Shri Utpal Prasad District & Sessions Judge, Karimganj	16.05.2015
26.	Shri Debasish Bhattacharjee Member, MACT No.2, Guwahati	16.05.2015
27.	Smti Suchandra Bhattacharjee Principal Judge, Family Court No.2, Kamrup (M), Guwahati	16.05.2015
28.	Shri Biswajit Chakraborty Addl. District & Sessions Judge, Jorhat	15.05.2015
29.	Shri Anil Kumar Sarmah Addl. District & Sessions Judge, Nagaon	06.08.2016
30.	Shri Khagen Dohotia Addl. District & Sessions Judge, FTC, Dibrugarh	19.08.2016
31.	Smti Dipali Bhuyan Addl. District & Sessions Judge, FTC, North Lakhimpur	08.08.2016
32.	Shri Anup Narayan Ghosh Presiding Officer, Industrial Tribunal, Silchar	14.08.2016
33.	Shri Dipak Changkakati Addl. District & Sessions Judge, Goalpara	28.07.2016
34.	Shri Sutham Das Addl. District & Sessions Judge, Dhubri	06.08.2016
35.	Shri Dulal Mech Presiding Officer, Industrial Tribunal, Dibrugarh	08.08.2016
36.	Smti Geeta Baishya Changkakati Addl. District & Sessions Judge, FTC, Abhayapuri	25.07.2016
37.	Smti Seema Das Addl. District & Sessions Judge, FTC, Sivasagar	25.07.2016
38.	Smti Arunima Deka Addl. District & Sessions Judge, FTC, Mangaldoi	14.08.2016
39.	Shri Rockta Lal Das Addl. District & Sessions Judge, Bajali	17.12.2016

40.	Shri Manwar Ali Addl. District & Sessions Judge, Bilasipara	15.12.2016
41.	Shri Amir Uddin Ahmed Addl. District & Sessions Judge, Golaghat	16.12.2016
42.	Shri Chandan Das Addl. District & Sessions Judge No.1, Kamrup (M), Guwahati	16.12.2016
43.	Smti Pranita Rani Rajmedhi Addl. District & Sessions Judge, FTC No.4, Kamrup (M), Guwahati	15.12.2016
44.	Shri Surajit Kumar Dhar Addl. District & Sessions Judge No.2, Kamrup (M), Guwahati	09.12.2016

No.HC.VII-116/2016/ 329 /A ## The High Court has been pleased to confirm the services of the following officers in Grade-II of the Assam Judicial Service, after satisfactory completion of their probation period, on the dates shown against their names:

Sl. No.	Name of Officer	Date of Confirmation
1.	Shri Jogeswar Bora Secretary, District Legal Services Authority, Jorhat	03.07.2014
2.	Shri Sanjay Hazarika Civil Judge & Asstt. Sessions Judge, Goalpara	02.07.2014
3.	Shri Nogen Senabaya Deori Civil Judge & Asstt. Sessions Judge, Hailakandi	28.06.2014
4.	Shri Paban Chandra Kalita Chief Judicial Magistrate, Dhemaji	27.06.2014
5.	Smti Roushan Ara Rahman Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	27.06.2014
6.	Shri Manash Barua Civil Judge & Asstt. Sessions Judge, Nalbari	03.07.2014
7.	Shri Shah Syed Ahadur Rahman Secretary, District Legal Services Authority, Karimganj	14.06.2014
8.	Shri Utpal Rajkhowa Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur	20.06.2014
9.	Smti Mallika Dutta Chief Judicial Magistrate, Dibrugarh	20.06.2014
10.	Smti Nirmali Talukdar Counsellor, Family Court No.1, Kamrup (M), Guwahati	15.06.2014
11.	Shri Syed Imdadur Rahman Civil Judge & Asstt. Sessions Judge No.1, Kamrup (M), Guwahati	29.06.2014
12.	Shri Dipankar Bora Civil Judge & Asstt. Sessions Judge, Barpeta	28.06.2014

13.	Smti Moushumi De Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar	20.06.2014
14.	Shri Naimuddin Ahmed Chief Judicial Magistrate, Nalbari	29.06.2014
15.	Shri Jitu Moni Barman Civil Judge & Asstt. Sessions Judge, Jorhat	28.06.2014
16.	Smti Bobita Kshetry Civil Judge & Asstt. Sessions Judge, Nagaon	25.06.2014
17.	Smti Rini Bharali Counsellor, Family Court, Barpeta	09.07.2014
18.	Smti Barnali Mahanta Chief Judicial Magistrate, Barpeta	20.07.2014
19.	Shri Romen Baruah Joint Registrar (Recruitment), Gauhati High Court, Guwahati	09.07.2014
20.	Shri Lohit Kumar Saikia Chief Judicial Magistrate, Darrang, Mangaldoi	15.06.2014
21.	Shri Nayan Shankar Baruah Secretary, District Legal Services Authority, Dibrugarh	29.06.2014
22.	Smti Sangeeta Gogoi Bora Chief Judicial Magistrate, Tinsukia	18.06.2014
23.	Shri Sujit Kumar Ghosh Secretary, District Legal Services Authority, Dhemaji	21.06.2014
24.	Shri Bablu Sutradhar Chief Judicial Magistrate, Bongaigaon	29.06.2014
25.	Shri Jayanta Kumar Das Secretary, District Legal Services Authority, Barpeta	28.06.2014
26.	Smti Kanchan Newar Joint Registrar (Vigilance), Gauhati High Court, Guwahati	15.06.2014
27.	Shri Nasim AKhtar Civil Judge & Asstt. Sessions Judge, Kokrajhar	10.01.2015
28.	Shri Kuntal Sarma Pathak Joint Registrar (PM&P), Gauhati High Court, Guwahati	15.12.2014
29.	Shri Roushan Lal Chief Judicial Magistrate, Sivasagar	24.12.2014
30.	Shri Biprajit Roy Civil Judge & Asstt. Sessions Judge, Sivasagar	20.12.2014
31.	Shri Kaushik Hazarika Secretary, District Legal Services Authority, Kamrup (M), Guwahati	11.01.2015
32.	Shri Chandranshu Chaturvedy Research Officer, Judicial Academy, Assam	18.12.2014
33.	Shri Pijush Pratim Bairagi Chief Judicial Magistrate, Kamrup (M), Guwahati	19.12.2014
34.	Shri Ratnadip Bhattacharjee Secretary, District Legal Services Authority, Kokrajhar	06.04.2015
35.	Shri Jaspal Singh Chief Judicial Magistrate, Lakhimpur	06.04.2015

36.	Shri Subhrangsu Dhar Chief Judicial Magistrate, Nagaon	08.04.2015
37.	Smt. Munmun B. Sarma Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	30.03.2015
38.	Shri Rafique Ahmed Tapadar Chief Judicial Magistrate, Kamrup, Amingaon	25.03.2015
39.	Shri Ranju Medhi Joint Registrar (Judicial), Gauhati High Court, Guwahati	01.04.2015
40.	Shri Subhabrata Dutta Civil Judge & Asstt. Sessions Judge, Golaghat	12.04.2015
41.	Shri Mahmud Hussain Borbhuiya Civil Judge & Asstt. Sessions Judge, Dibrugarh	16.09.2015
42.	Smti Farhana Sultana Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	05.02.2016
43.	Shri Nityananda Talukdar Chief Judicial Magistrate, Cachar, Silchar	03.02.2016
44.	Shri Anil Kumar Basfor Secretary, District Legal Services Authority, Goalpara	10.03.2016
45.	Smti Rashmita Das Chief Judicial Magistrate, Sonitpur, Tezpur	03.03.2016
46.	Shri Joydev Koch Secretary, District Legal Services Authority, Golaghat	10.03.2016
47.	Shri Kumud Chandra Boro Chief Judicial Magistrate, Chirang	07.08.2016
48.	Smti Gitali Rabha Chief Judicial Magistrate, Udalguri	11.08.2016
49.	Smti Manju Bordoloi Chief Judicial Magistrate, Golaghat	05.08.2016
50.	Shri Mridul Kumar Saikia Deputy Secretary, Assam State Legal Services Authority, Guwahati	05.08.2016
51.	Smti Tasfia Hussain Chief Judicial Magistrate, Dhubri	07.08.2016
52.	Smti Mridu Chanda Bordoloi Civil Judge & Asstt. Sessions Judge, Bongaigaon	11.08.2016
53.	Shri Rajneesh Bora Secretary, District Legal Services Authority, Darrang, Mangaldoi	03.07.2016
54.	Shri Yusuf Azaz Civil Judge & Asstt. Sessions Judge, Dhubri	04.08.2016
55.	Shri Anurag Jintoo Borah Civil Judge & Asstt. Sessions Judge No.2, Kamrup (M), Guwahati	08.08.2016
56.	Shri Debashish Saikia Secretary, District Legal Services Authority, Bongaigaon	11.08.2016
57.	Shri Mukul Chetia Civil Judge & Asstt. Sessions Judge, North Lakhmipur	08.08.2016
58.	Smti Nazmee Ayysha Ahmed Civil Judge & Asstt. Sessions Judge, Tinsukia	11.08.2016

59.	Smti Ranjita Agarwalla Secretary, District Legal Services Authority, Morigaon	14.08.2016
60.	Smti Audri Bhattacharyya Secretary, District Legal Services Authority, Sonitpur, Tezpur	06.08.2016
61.	Smti Tripti Ari Secretary, District Legal Services Authority, Nagaon	06.08.2016
62.	Shri Rajesh Kumar Todi Civil Judge & Asstt. Sessions Judge No.3, Kamrup (M), Guwahati	06.08.2016
63.	Shri Abhijeet Kumar Baruah Chief Judicial Magistrate, Kokrajhar	12.08.2016

No.HC.VII-116/2016/ 929 /A ## The High Court has been pleased to confirm the services of the following officers in Grade-III of the Assam Judicial Service, after satisfactory completion of their probation period, on the dates shown against their names:

Sl. No.	Name of Officer	Date of Confirmation
1.	Smti Sonamoni Chanda Sub-Divisional Judicial Magistrate (S), Karimganj	22.08.2015
2.	Smti Bichitra Dutta Sub-Divisional Judicial Magistrate (S), Golaghat	26.08.2015
3.	Smti Subhadra Acharyya Sub-Divisional Judicial Magistrate (S) No.1, Kamrup (M), Guwahati	26.08.2015
4.	Shri Mrinal Newpane Sub-Divisional Judicial Magistrate (M), Lakhimpur, Cachar	26.08.2015
5.	Shri Sharif Uddin Ahmed Pathan Sub-Divisional Judicial Magistrate (S), Nagaon	26.08.2015
6.	Smti Jyotismita Sarma Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur	26.08.2015
7.	Shri Bidyut Medhi Sub-Divisional Judicial Magistrate (S) No.2, Kamrup (M), Guwahati	26.08.2015
8.	Shri Forhan Uddin Choudhury Sub-Divisional Judicial Magistrate (M), Majuli	26.08.2015
9.	Shri Nupur Chandra Bhuyan Munsiff, Udalguri	26.08.2015
10.	Smti Monoshreeporna Khound Judicial Magistrate First Class, Sivasagar	26.08.2015
11.	Smti Pompy Chakravarty Judicial Magistrate First Class, Sonitpur, Tezpur	26.08.2015
12.	Shri Hemanta Kumar Das Judicial Magistrate First Class, Nagaon	26.08.2015

13.	Shri Dimbeswar Taye Munsiff-cum-Judicial Magistrate First Class, Sarupathar	26.08.2015
14.	Shri Lakhinandan Pegu Judicial Magistrate First Class, Dibrugarh	23.08.2015
15.	Shri Angshuman Bhattacharjee Munsiff No.1, Tinsukia	04.08.2016
16.	Shri Satyajit Karmakar Deputy Registrar (Bench), Gauhati High Court, Guwahati	28.07.2016
17.	Shri Saleh Ahammad Munsiff-cum-Judicial Magistrate First Class, Koliabor	31.07.2016
18.	Smti Jharna Saikia Munsiff No.1, Sivasagar	28.07.2016
19.	Smti Syeda Sabina Afzal Zinnat Munsiff No.1, Nalbari	06.08.2016
20.	Smti Aklima Begum Munsiff No.1, Tezpur	06.08.2016
21.	Shri Chinmoy Barua Munsiff-cum-Judicial Magistrate First Class, Titabor	28.07.2016
22.	Smti Sagarika Borpujari Munsiff-cum-Judicial Magistrate First Class, Nazira	25.07.2016
23.	Smti Jayashree Bora Munsiff, Rangia	28.07.2016
24.	Smti Pooja Sinha Munsiff No.1, Morigaon	28.07.2016
25.	Smti Priyanka Hazarika Nair Munsiff No.1, Dibrugarh	25.07.2016
26.	Shri Nayanjyoti Choudhury Judicial Magistrate First Class, Kamrup (M), Guwahati	28.07.2016
27.	Shri Dhiraj Kumar Kalita Munsiff-cum-Judicial Magistrate First Class, Tihu	28.07.2016
28.	Smti Sutapa Bhusan Judicial Magistrate First Class, Cachar, Silchar	31.07.2016
29.	Shri Debasish Kashyap Munsiff No.1, Kamrup (M), Guwahati	04.08.2016
30.	Shri Chinmoy Baruah Munsiff No.1, Mangaldoi	28.07.2016
31.	Smti Juma Sinha Judicial Magistrate First Class, Karimganj	06.08.2016
32.	Smti Bijaya Khakhlari Judicial Magistrate First Class, Sonitpur, Tezpur	06.08.2016
33.	Smti Sorbani Bhattacharjee Judicial Magistrate First Class, Cachar, Silchar	28.07.2016
34.	Smti Arpita Kar Judicial Magistrate First Class, Kamrup (M), Guwahati	31.07.2016
35.	Smti Gypsy Deb Munsiff No.1, Hailakandi	25.07.2016
36.	Smti Bobidita Gogoi Munsiff No.1, Jorhat	30.07.2016

37.	Smti Karuna Devi Munsiff-cum-Judicial Magistrate First Class, Margherita	30.07.2016
38.	Smti Dubori Dutta Judicial Magistrate First Class, Dibrugarh	04.08.2016
39.	Shri Pritish Choudhury Munsiff-cum-Judicial Magistrate First Class, Gohpur	28.07.2016
40.	Shri Tarun Dey Judicial Magistrate First Class, Karimganj	01.08.2016
41.	Shri Sumit Bhuyan Munsiff-cum-Judicial Magistrate First Class, Biswanath Chariali	28.07.2016
42.	Smti Salma Sultana Special Railway Magistrate, First Class, Tinsukia	28.07.2016
43.	Shri Uttam Chetri Munsiff, Bongaigaon	28.07.2016
44.	Shri Siddhartha Shaknar Sharma Munsiff No.1, Barpeta	25.07.2016
45.	Shri Sandeep Kaushik Munsiff-cum-Judicial Magistrate First Class, Jonai	31.07.2016
46.	Smti Meenakshi Sarmah Munsiff-cum-Judicial Magistrate First Class, Kamrup, Amingaon	28.07.2016
47.	Shri Lohit Kumar Sarmah Judicial Magistrate First Class, Dhemaji	25.07.2016
48.	Shri Jafar Md. Azizul Karim Tapadar Munsiff No.1, Cachar, Silchar	28.07.2016
49.	Shri Jayanta Kumar Saikia Munsiff No.2, Cachar, Silchar	30.07.2016
50.	Shri Surajit Baruah Munsiff No.1, Nagaon	25.07.2016
51.	Shri Baloram Kshetri Munsiff No.1, Dhubri	04.08.2016
52.	Shri Nirmal Kumar Laskar Munsiff No.1, Golaghat	30.07.2016
53.	Shri Saptarshi Garg Munsiff-cum-Judicial Magistrate First Class, Bokakhat	30.07.2016
54.	Smti Munmee Neog Judicial Magistrate First Class, Kamrup (M), Guwahati	06.08.2016
55.	Shri Jyotirmoy Sharma Munsiff, Chirang	30.07.2016
56.	Shri Achyutananda Saikia Munsiff No.1, Kokrajhar	31.07.2016
57.	Smti Shalma Azaz Munsiff No.1, Lakhimpur	01.08.2016
58.	Smti Surajita Trivedy Judicial Magistrate First Class, Kamrup (M), Guwahati	28.07.2016
59.	Smti Pranami Goswami Judicial Magistrate First Class, Chirang	30.07.2016

60.	Shri Bidyabrata Acharyya Munsiff No.1, Karimganj	30.07.2016
61.	Shri Devojoyoti Bhuyan Railway Magistrate, First Class, Kamrup (M), Guwahati	30.07.2016
62.	Smti Sangita Haloi Special Judicial Magistrate, Kamrup (M), Guwahati	28.07.2016
63.	Shri Ashraf Ahmed Choudhury Munsiff-cum-Judicial Magistrate First Class, Bijni	30.07.2016
64.	Smti Sushmita Borpujari Judicial Magistrate First Class, Dibrugarh	25.07.2016
65.	Smti Barnali Sarmah Munsiff No.2, Kamrup (M), Guwahati	28.07.2016
66.	Smti Juri Dutta Judicial Magistrate First Class, Lakhimpur	28.07.2016
67.	Smti Pooja Devi Judicial Magistrate First Class, Hajo	05.08.2016
68.	Smti Sabita Bharadwaj Judicial Magistrate First Class, Kamrup (M), Guwahati	28.07.2016
69.	Shri Ujal Borah Munsiff No.1, Dhemaji	25.07.2016
70.	Smti Arunima Sonowal Munsiff-cum-Judicial Magistrate First Class, Sonari	25.07.2016
71.	Smti Saraswati Johori Judicial Magistrate First Class, Nagaon	31.07.2016
72.	Shri Amarendra Hazarika Munsiff-cum-Judicial Magistrate First Class, Abhayapuri	31.07.2016
73.	Smti Monica Boro Munsiff-cum-Judicial Magistrate First Class, Bajali	30.07.2016
74.	Shri Binod Prasad Munsiff-cum-Judicial Magistrate First Class, Bilasipara	04.08.2016
75.	Smti Merileen Hazarika Munsiff No.1, Goalpara	01.08.2016
76.	Shri Jagat Das Munsiff, Hojai	04.08.2016
77.	Smti Kumari Arti Judicial Magistrate First Class, Rangia	02.08.2016
78.	Shri Gautam Daimari Munsiff No.2-cum-Judicial Magistrate First Class, Hailakandi	01.08.2016
79.	Smti Monica Missong Judicial Magistrate First Class, Barpeta	28.07.2016
80.	Smti Dulumoni Das Judicial Magistrate First Class, Nagaon	05.08.2016
81.	Smti Mridusmita Hazarika Munsiff No.3, Kamrup (M), Guwahati	28.07.2016

Sd/-
REGISTRAR (VIGILANCE)

Memo No.HC.VII-116/2016/930-1126 /A dated 04.03.2017

Copy to: -

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Accountant General (A&E), Assam, Beltola, Guwahati.
3. The Registrar General/Registrar (Admn.)/Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, _____.
6. The Chief Judicial Magistrate, _____.
7. Smti Chaya Rani Goswami, District & Sessions Judge, Barpeta
8. Smti Hema Devi Bhuyan, District & Sessions Judge, Chirang
9. Smti Manju Rekha Sarma, Registrar, Armed Forces Tribunal, Regional Branch, Guwahati
10. Shri Vinod Kumar Chandak, District & Sessions Judge, Jorhat
11. Smti Joosmita Sarma, Principal Judge, Family Court No.II, Kamrup (M), Guwahati (since retired)
12. Smti Susmita Phukan Khound, District & Sessions Judge, Dibrugarh
13. Shri Aparesh Chakravarty, District & Sessions Judge, Dhubri
14. Shri Siddhartha Pratim Moitra, Judge, Designated Court, Assam, Guwahati
15. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta
16. Shri Mridul Kumar Kalita, Registrar (Admn.), Gauhati High Court, Guwahati
17. Shri Satyajit Khound, District & Sessions Judge, Golaghat
18. Shri Pratim Kumar Bora, Presiding Officer, Labour Court, Guwahati
19. Shri Prasanta Buragohain, District & Sessions Judge, Goalpara
20. Smti Indira Barman, District & Sessions Judge, Bongaigaon
21. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
22. Smti Bijay Lashmi Boruah, Member, MACT, Nagaon
23. Shri Binod Kumar Chetri, Special Judge, CBI Addl. Court No.3, Guwahati
24. Shri Sunil Kumar Poddar, District & Sessions Judge, Sivasagar
25. Smti Rita Kar, District & Sessions Judge, Nagaon
26. Shri Satya Nath Sarma, Special Judge, CBI Addl. Court No.2, Guwahati
27. Smti Aparna Ajitsaria, Registrar (Judicial), Gauhati High Court, Guwahati
28. Shri Abubakkar Siddique, Member, MACT, Cachar, Silchar
29. Shri Aditya Hazarika, District & Sessions Judge, Dhemaji
30. Shri Dhrupad Kashyap Das, District & Sessions Judge, Morigaon
31. Shri Utpal Prasad, District & Sessions Judge, Karimganj
32. Shri Debasish Bhattacharjee, Member, MACT No.2, Guwahati
33. Smti Suchandra Bhattacharjee, Principal Judge, Family Court No.2, Kamrup (M), Guwahati
34. Shri Biswajit Chakraborty, Addl. District & Sessions Judge, Jorhat
35. Shri Anil Kumar Sarmah, Addl. District & Sessions Judge, Nagaon
36. Shri Khagen Dohotia, Addl. District & Sessions Judge, FTC, Dibrugarh
37. Smti Dipali Bhuyan, Addl. District & Sessions Judge, FTC, North Lakhimpur
38. Shri Anup Narayan Ghosh, Presiding Officer, Industrial Tribunal, Silchar

39. Shri Dipak Changkakati, Addl. District & Sessions Judge, Goalpara
40. Shri Sutham Das, Addl. District & Sessions Judge, Dhubri
41. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh
42. Smti Geeta Baishya Changkakati , Addl. District & Sessions Judge, FTC, Abhayapuri
43. Smti Seema Das, Addl. District & Sessions Judge, FTC, Sivasagar
44. Smti Arunima Deka, Addl. District & Sessions Judge, FTC, Mangaldoi
45. Shri Rockta Lal Das, Addl. District & Sessions Judge, Bajali
46. Shri Manwar Ali, Addl. District & Sessions Judge, Bilasipara
47. Shri Amir Uddin Ahmed, Addl. District & Sessions Judge, Golaghat
48. Shri Chandan Das, Addl. District & Sessions Judge No.1, Kamrup (M), Guwahati
49. Smti Pranita Rani Rajmedhi, Addl. District & Sessions Judge, FTC No.4, Kamrup (M), Guwahati
50. Shri Surajit Kumar Dhar, Addl. District & Sessions Judge No.2, Kamrup (M), Guwahati
51. Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat
52. Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara
53. Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi
54. Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji
55. Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
56. Shri Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
57. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Karimganj
58. Shri Utpal Rajkhowa, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur
59. Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh
60. Smti Nirmali Talukdar, Counsellor, Family Court No.1, Kamrup (M), Guwahati
61. Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge No.1, Kamrup (M), Guwahati
62. Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
63. Smti Moushumi De, Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar
64. Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari
65. Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat
66. Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
67. Smti Rini Bharali, Counsellor, Family Court, Barpeta
68. Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta
69. Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
70. Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi
71. Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Dibrugarh
72. Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia
73. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji
74. Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon

75. Shri Jayanta Kumar Das, Secretary, District Legal Services Authority, Barpeta
76. Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
77. Shri Nasim AKhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar
78. Shri Kuntal Sarma Pathak, Joint Registrar (PM&P), Gauhati High Court, Guwahati
79. Shri Roushan Lal, Chief Judicial Magistrate, Sivasagar
80. Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Sivasagar
81. Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
82. Shri Chandranshu Chaturvedy, Research Officer, Judicial Academy, Assam
83. Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (M), Guwahati
84. Shri Ratnadip Bhattacharjee, Secretary, District Legal Services Authority, Kokrajhar
85. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur
86. Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon
87. Smt. Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
88. Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon
89. Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati
90. Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat
91. Shri Mahmud Hussain Borbhuiya, Civil Judge & Asstt. Sessions Judge, Dibrugarh
92. Smti Farhana Sultana, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
93. Shri Nityananda Talukdar, Chief Judicial Magistrate, Cachar, Silchar
94. Shri Anil Kumar Basfor, Secretary, District Legal Services Authority, Goalpara
95. Smti Rashmita Das, Chief Judicial Magistrate, Sonitpur, Tezpur
96. Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat
97. Shri Kumud Chandra Boro, Chief Judicial Magistrate, Chirang
98. Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri
99. Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat
100. Shri Mridul Kumar Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati
101. Smti Tasfia Hussain, Chief Judicial Magistrate, Dhubri
102. Smti Mridu Chanda Bordoloi, Civil Judge & Asstt. Sessions Judge, Bongaigaon
103. Shri Rajneesh Bora, Secretary, District Legal Services Authority, Darrang, Mangaldoi
104. Shri Yusuf Azaz, Civil Judge & Asstt. Sessions Judge, Dhubri
105. Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge No.2, Kamrup (M), Guwahati
106. Shri Debashish Saikia, Secretary, District Legal Services Authority, Bongaigaon
107. Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
108. Smti Nazmee Ayysha Ahmed, Civil Judge & Asstt. Sessions Judge, Tinsukia

109. Smti Ranjita Agarwalla, Secretary, District Legal Services Authority, Morigaon
110. Smti Audri Bhattacharyya, Secretary, District Legal Services Authority, Sonitpur, Tezpur
111. Smti Tripti Ari, Secretary, District Legal Services Authority, Nagaon
112. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge No.3, Kamrup (M), Guwahati
113. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kokrajhar
114. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (S), Karimganj
115. Smti Bichitra Dutta, Sub-Divisional Judicial Magistrate (S), Golaghat
116. Smti Subhadra Acharyya, Sub-Divisional Judicial Magistrate (S) No.1, Kamrup (M), Guwahati
117. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar
118. Shri Sharif Uddin Ahmed Pathan, Sub-Divisional Judicial Magistrate (S), Nagaon
119. Smti Jyotismita Sarma, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
120. Shri Bidyut Medhi, Sub-Divisional Judicial Magistrate (S) No.2, Kamrup (M), Guwahati
121. Shri Forhan Uddin Choudhury, Sub-Divisional Judicial Magistrate (M), Majuli
122. Shri Nupur Chandra Bhuyan, Munsiff, Udalguri
123. Smti Monoshreeporna Khound, Judicial Magistrate First Class, Sivasagar
124. Smti Pompy Chakravarty, Judicial Magistrate First Class, Sonitpur, Tezpur
125. Shri Hemanta Kumar Das, Judicial Magistrate First Class, Nagaon
126. Shri Dimbeswar Taye, Munsiff-cum-Judicial Magistrate First Class, Sarupathar
127. Shri Lakhinandan Pegu, Judicial Magistrate First Class, Dibrugarh
128. Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia
129. Shri Satyajit Karmakar, Deputy Registrar (Bench), Gauhati High Court, Guwahati
130. Shri Saleh Ahammad, Munsiff-cum-Judicial Magistrate First Class, Koliabor
131. Smti Jharna Saikia, Munsiff No.1, Sivasagar
132. Smti Syeda Sabina Afzal Zinnat, Munsiff No.1, Nalbari
133. Smti Aklima Begum, Munsiff No.1, Tezpur
134. Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate First Class, Titabor
135. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate First Class, Nazira
136. Smti Jayashree Bora, Munsiff, Rangia
137. Smti Pooja Sinha, Munsiff No.1, Morigaon
138. Smti Priyanka Hazarika Nair, Munsiff No.1, Dibrugarh
139. Shri Nayanjyoti Choudhury, Judicial Magistrate First Class, Guwahati
140. Shri Dhiraj Kumar Kalita, Munsiff-cum-Judicial Magistrate First Class, Tihu
141. Smti Sutapa Bhusan, Judicial Magistrate First Class, Cachar, Silchar
142. Shri Debasish Kashyap, JMunsiff No1, Kamrup (M), Guwahati
143. Shri Chinmoy Baruah, Munsiff No.1, Mangaldoi
144. Smti Juma Sinha, Judicial Magistrate First Class, Karimganj
145. Smti Bijaya Khakhlari, Judicial Magistrate First Class, Sonitpur, Tezpur
146. Smti Sorbani Bhattacharjee, Judicial Magistrate First Class, Cachar, Silchar
147. Smti Arpita Kar, Judicial Magistrate First Class, Kamrup (M), Guwahati
148. Smti Gypsy Deb, Munsiff No.1, Hailakandi

149. Smti Bobidita Gogoi, Munsiff No.1, Jorhat
150. Smti Karuna Devi, Munsiff-cum-Judicial Magistrate First Class, Margherita
151. Smti Dubori Dutta, Judicial Magistrate First Class, Dibrugarh
152. Shri Pritish Choudhury, Munsiff-cum-Judicial Magistrate First Class, Gohpur
153. Shri Tarun Dey, Judicial Magistrate First Class, Karimganj
154. Shri Sumit Bhuyan, Munsiff-cum-Judicial Magistrate First Class, Biswanath Chariali
155. Smti Salma Sultana, Special Railway Magistrate, First Class, Tinsukia
156. Shri Uttam Chetri, Munsiff, Bongaigaon
157. Shri Siddhartha Shaknar Sharma, Munsiff No.1, Barpeta
158. Shri Sandeep Kaushik, Munsiff-cum-Judicial Magistrate First Class, Jonai
159. Smti Meenakshi Sarmah, Munsiff-cum-Judicial Magistrate First Class, Kamrup, Amingaon
160. Shri Lohit Kumar Sarmah, Judicial Magistrate First Class, Dhemaji
161. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.1, Cachar, Silchar
162. Shri Jayanta Kumar Saikia, Munsiff No.2, Cachar, Silchar
163. Shri Surajit Baruah, Munsiff No.1, Nagaon
164. Shri Baloram Kshetri, Munsiff No.1, Dhubri
165. Shri Nirmal Kumar Laskar, Munsiff No.1, Golaghat
166. Shri Saptarshi Garg, Munsiff-cum-Judicial Magistrate First Class, Bokakhat
167. Smti Munmee Neog, Judicial Magistrate First Class, Kamrup (M), Guwahati
168. Shri Jyotirmoy Sharma, Munsiff, Chirang
169. Shri Achyutananda Saikia, Munsiff No.1, Kokrajhar
170. Smti Shalma Azaz, Munsiff No.1, Lakhimpur
171. Smti Surajita Trivedy, Judicial Magistrate First Class, Kamrup (M), Guwahati
172. Smti Pranami Goswami, Munsiff-cum-Judicial Magistrate First Class, Biswanath Chariali
173. Shri Bidyabrata Acharyya, Munsiff No.1, Karimganj
174. Shri Devojoyoti Bhuyan, Railway Magistrate, First Class, Kamrup (M), Guwahati
175. Smti Sangita Haloi, Special Judicial Magistrate, Kamrup (M), Guwahati
176. Shri Ashraf Ahmed Choudhury, Munsiff-cum-Judicial Magistrate First Class, Bijni
177. Smti Sushmita Borpujari, Judicial Magistrate First Class, Dibrugarh
178. Smti Barnali Sarmah, Munsiff No.2, Kamrup (M), Guwahati
179. Smti Juri Dutta, Judicial Magistrate First Class, Lakhimpur
180. Smti Pooja Devi, Judicial Magistrate First Class, Hajo
181. Smti Sabita Bharadwaj, Judicial Magistrate First Class, Kamrup (M), Guwahati
182. Shri Ujal Borah, Munsiff No.1, Dhemaji
183. Smti Arunima Sonowal, Munsiff-cum-Judicial Magistrate First Class, Sonari
184. Smti Saraswati Johori, Judicial Magistrate First Class, Nagaon
185. Shri Amarendra Hazarika, Munsiff-cum-Judicial Magistrate First Class, Abhayapuri
186. Smti Monica Boro, Munsiff-cum-Judicial Magistrate First Class, Bajali
187. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate First Class, Bilasipara
188. Smti Merileen Hazarika, Munsiff No.1, Goalpara
189. Shri Jagat Das, Munsiff, Hojai
190. Smti Kumari Arti, Judicial Magistrate First Class, Rangia

191. Shri Gautam Daimari, Munsiff No.2-cum-Judicial Magistrate First Class, Hailakandi
192. Smti Monica Missong, Judicial Magistrate First Class, Barpeta
193. Smti Dulumoni Das, Judicial Magistrate First Class, Nagaon
194. Smti Mridusmita Hazarika, Munsiff No.3, Kamrup (M), Guwahati
195. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati
196. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
197. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

ADP 4.3.14
REGISTRAR (VIGILANCE)

ADP
4/3/17